


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 283/16	For hearing	621A	Flowserve Microfinish Pumps Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	CS BISWANT GHOSH 9900901974	The Applicant	

**ORDER**

PCS for Petitioner is present. He is directed to file memo giving details of actual delay for filing Compounding Application right from 1998-99 to 2013. List it on 17/11/2017.

  
**Member (T)**

  
**Member (J)**